GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3126 TO BE ANSWERED ON 06TH AUGUST, 2021

UPGRADATION OF DISTRICT HOSPITALS AND MATERNITY CENTRES

3126. SHRI UPENDRA SINGH RAWAT:

Will be Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the parameters for upgradation of district hospitals and maternity centres;

(b) whether the Government accords preference to the upgradation of hospitals located in areas having larger population of minorities and SC/ST;

(c) whether the Government has received any proposal for upgradation of district and maternity centres; and

(d) if so, the details thereof along with the steps taken by the Government in this regard, State/UT wise particularly in Barabanki and Lucknow districts to Uttar Pradesh?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) Public health and hospitals is a State Subject, however, under the National Health Mission (NHM), financial and technical support is provided to States for healthcare systems strengthening including for strengthening districts hospitals for multispecialty care and for development as sites for training and teaching, especially clinical learning, for different levels of health care service providers. Such support is based on proposals, received from the states/UTs, which getapprovedas per the available resources and existing norms that includes footfalls in OPD/IPD, bed occupancy, space availability etc.

District Hospitals having more than 70% bed occupancy can be upgraded with an additional Maternal & Child Health wing or maternity centre, if proposed by the States/UTs in the Programme Implementation Plan (PIP).

(b) States are encouraged to strengthen their health systems with the objective of providing equitable, affordable and accessible health care especially to vulnerable and marginalized population. Preference is accorded to aspirational districts and high priority districts while sanctioning proposals received from the States for Health Systems strengthening.

(c) &(d) Status of up-gradation in district Hospitals and Maternity centres, State/UT wiseincluding Uttar Pradesh is at **Annexure.**

As informed by the State Governmentof Uttar Pradesh,upgradation of Shayama Prasad Mukherjee(SPM) Civil Hospital, Lucknow, a 100% state funded project,has been undertaken by them.

ANNEXURE

Status of sanctioned upgradation/renovation of district hospitals and Maternal & Child Health wings(MCH) supported under NHM)				
S.No.	States/ Union Territory	sanctioned upgradation/renovation of district hospitals, Source: MIS 2021)	MCH wings Sanctioned (August 2021), Source- State PIP	
1	Andaman and Nicobar	0	0	
2	Andhra Pradesh	0	11	
3	Arunachal Pradesh	95	2	
4	Assam	31	15	
5	Bihar	25	21	
6	Chandigarh	0	0	
7	Chhattisgarh	690	30	
8	Dadra and Nagar Haveli & Daman Diu	0	0	
9	Delhi	2	2	
10	Goa	0	0	
11	Gujarat	44	0	
12	Haryana	0	6	
13	Himachal Pradesh	0	10	
14	Jammu and Kashmir	11	9	
15	Jharkhand	0	1	
16	Karnataka	6	62	
17	Kerala	80	14	
18	Ladakh	N/A*	1	
19	Lakshwadeep	0	0	
20	Madhya Pradesh	176	23	
21	Maharashtra	511	18	
22	Manipur	23	0	
23	Meghalaya	42	3	
24	Mizoram	0	0	
25	Nagaland	17	0	
26	Odisha	520	64	
27	Punjab	22	38	
28	Puducherry	0	0	
29	Rajasthan	226	42	
30	Sikkim	12	1	
31	Telangana	0	22	
32	Tamil Nadu	465	32	
33	Tripura	2	3	

34	Uttar Pradesh	129	160
35	Uttarakhand	8	3
36	West Bengal	178	14
Total		3315	607

* Ladakh was part of erstwhile State of Jammu & Kashmir